

SECTION XVI

LISTED ON: 07.07.2016

COURT NO.: 9

ITEM NO. : 38

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 15696 OF 2016

(With prayer for interim-relief)

WITH

INTERLOCUTORY APPLICATION NO.1

(Application for permission to file additional documents)

WITH

INTERLOCUTORY APPLICATION NO.2

(Application for exemption from filing official translation)

BRANCH MANAGER SBI LIFE INSURANCE CO. LTD. & ORS. ...PETITIONERS

Versus

BHULAN RAM & ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed by Ms. B. Vijayalakshmi Menon, Advocate against the Judgment and Order dated 28.04.2016 of the High Court of Judicature at Patna in LPA No. 265 of 2015.

It is submitted that SLP(C) No. 15288 of 2014 referred to as Annexure P-20 is pending in which Hon'ble Court directed issue notice on 11.07.2014 and is being listed on 22.07.2016 before the Hon'ble Court. The copy of the Record of Proceedings dated 11.07.2014 is annexed as Annexure P-20 at page no. 230 of SLP paper-books.

The matter is listed before the Hon'ble Court with this office report.

Dated this the 27th June, 2016.

ASSISTANT REGISTRAR

Copy to:- Ms. B. Vijayalakshmi Menon, Advocate

ASSISTANT REGISTRAR